

lapses. During this period, 2746 weighments were conducted in Jabalpur Parcel Office and undercharges of Rs. 8278/- were detected and realised.

#### Complaints against Private Airlines

4282. SHRI JAGADAMBI PRASAD YADAV : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have received some complaints regarding the functioning of private airline companies;

(b) if so, the details thereof; and

(c) the reaction of the Government thereon ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) All the private airlines are required to follow the guidelines issue by the DGCA/MCA. Whenever a complaint is received which affects safety of operation, violation of regulations and procedures, appropriate action is taken in accordance with the provisions of the rules and regulations and guidelines framed under the Aircraft Act, 1935 and Aircraft Rules, 1937.

[English]

#### Misuse of Railway Coupons

4283. SHRI KHARABELA SWAIN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of free Railway coupons found from Bihar Bhawan, New Delhi, originally issued to be used by M.L.As. only;

(b) the total amount of money involved therein; and

(c) the action taken by the Railways to check the misuse of such Railway coupons issued to the M.L.As in future ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Coupons were recovered by the CBI during a search and one suspect was caught and arrested. The exact place where the CBI team laid a trap, the number of coupons recovered and the money involved is not known to the Railways since the case is under investigation by CBI.

(c) The printing and supply of coupons by the Railways to the State Assemblies/Councils and use of coupons at the time of bookings is regularly monitored to prevent misuse.

#### Model Draft for Functioning of Municipal Committees

4284. SHRI BIJOY KUMAR "BIJOY" :  
SHRI SITA RAM YADAV :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned 'Single Act to cover municipalities sought' appearing in the Times of India dated May 15, 1998;

(b) if so, the facts thereof and the reaction of the Government in regard thereto;

(c) whether the Government have set up any Study Group in this regard; and

(d) if so, the details thereof and the time by which final decision is likely to be taken by the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) and (b) No news-item regarding 'Single Act to cover Municipalities sought' appeared in the Times of India dated May 15, 1998.

(c) and (d) Municipality is a State subject as per Entry 5 of the State List of the Constitution. In view of this, it is for the State Governments to take necessary action in such matters. The Ministry of Urban Affairs & Employment has not constituted any Study Group to formulate proposals to frame a single Act to cover Municipalities.

[Translation]

#### Losses Suffered by Railways Due to Cyclone

4285. SHRI SURESH CHANDEL : Will the Minister of RAILWAYS be pleased to state :

(a) the details of Railway property damaged due to recent cyclone in Gujarat and Rajasthan; and

(b) the steps taken/proposed to be taken by the Railways to repair the damaged property ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The damage to Railway property Track, Signal & Telecommunication equipments, Electrical, and other structures has been as under :